

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-67(PB)/2017

IN THE MATTER OF:

YP Investment Pvt. Ltd. And
Magnum Strips and Tubes Ltd.

.....Petitioner

SECTION : UNDER SECTION 230 to 232

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Jeevesh Nagrath & Mr. Pratham Sharma, Advocates
For the OL : Ms. Saumya Parmarthi, Advocate
For the RD (NR) : Mr. C. Balooni, Company Prosecutor

ORDER

A copy of the affidavit filed by the Official Liquidator dated 10.08.2017 is not available with the learned counsel for the petitioner. Let the same be supplied to him during the course of the day.

List for further consideration on 10.10.2017.

—Sd—

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

—Sd—

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

12.09.2017
VINEET